

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.145 of 2013

Dated : 10th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Global Energy Pvt. Ltd. Appellant (s)

**Versus
Karnataka Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent (s) : -

ORDER

The Learned Counsel for the Respondent No.2 wants to file the reply. Accordingly, he is permitted to do so during the course of the day after serving copy on the other side.

Post the matter for hearing on **24.09.2013**. Rejoinder, if any, may be filed by the Appellant.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pg/vt